GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1246 ANSWERED ON 27.07.2023

Hamari Dharohar Scheme

1246. DR. G. RANJITH REDDY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the aims and objectives of Hamari Dharohar Scheme;
- (b) the details of Hamari Dharohar Scheme being implemented in Telangana since its inception, year and district-wise;
- (c) the number of minorities, particularly Muslims that have been benefited from Hamari Dharohar Scheme since its inception in Telangana, district and year-wise; and
- (d) the reasons for merging Hamari Dharohar Scheme with Pradhan Mantri Virasat Ka Samvardhan Scheme from 2022-23?

ANSWER THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

- (a) "Hamari Dharohar" scheme launched to preserve rich heritage of minority communities of India. The scheme provided for curating rich heritage of minorities under overall concept of Indian Culture which includes curating exhibitions, preservation of literature/ documents, etc.
- (b) Ministry sanctioned one project to Dairatul Maarifil Osmania, Osmania University, Telangana, for translation of 240 documents belonging to medieval period from Arabic to English, their digitization and re-printing under Hamari Dharohar Scheme during the year 2015.
- (c) Hamari Dharohar Scheme was not a beneficiary oriented scheme. It focused on preserving rich heritage of minority communities of India through curating exhibitions, preservation of literature/ documents, etc.
- (d) The Scheme has been merged with the Pradhan Mantri Virasat Ka Samvardhan Scheme (PM-VIKAS) to avoid overlapping of objectives, consolidate outcomes and save public resources.
